

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

TR. 34 of 1997
(CO 6874-W/85)

Date of Order: 11.11.97.

Present: Hon'ble Dr. B.C.Sarma, Administrative Member.
Hon'ble Mr. D.Purakayastha, Judicial Member.

NIKHIL RANJAN DAS

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.B.R.Neogi, counsel.

For the respondents: NONE.

Heard on: 11.11.97.

O R D E R

B.C.Sarma,A.M.

When the matter was taken up for hearing to-day, the applicant appears in person and submits that an application stating therein that his grievance has been met. Therefore, he does not want to proceed with the matter further. Accordingly, the application is dismissed for non-prosecution. The letter produced before us, may be kept in the file as a part of the record.


(D.Purakayastha)
Member(J)


B.C.Sarma
Member(A)